(b) and (c) Questions do not arise.

केन्द्रीय विश्वविद्यालय का दर्जा दिये जाने के लिए मापदण्ड

2370. डा॰ अप्रबरार अहमद खान : क्या प्रधान मंत्री यह बताने की क्रुपा करेंगे कि :

(क) किसी विश्वविद्यालय को केन्द्रीय विश्वविद्यालय का दर्जा प्रदान करने के लिए क्या मापदण्ड हैं; ग्रौर

(ख) ग्राठवीं पंचवर्षीय योजना ग्रवधि के दौरान किन-किन को विश्वविद्यालय का दर्जा दिया जाना है तथा क्या राजस्थान के किसी विश्वविद्यालय को इसमें शामिल किया जायेगा ?

मानव संसाधन विकास मंत्रालय में राज्य मंत्री (श्री चिनन भाई मेहता): (क) ग्रीर (ख) केन्द्रीय विश्वविद्यालय संसद ग्रधिनियमों द्वारा ग्रौर राज्य विण्व-विद्यालय राज्य विधान मण्डलों के अधि-नियमों द्वारा स्थापित किए जाते हैं। नीति के तौर पर, केन्द्रीय सरकार का • दण्टिकोण है कि राज्य सरकारों को स्वयं ग्रपने विश्वविद्यालयों के स्तरों में सुधार करने के लिए कदम उठाने चाहिए और केन्द्रीय विश्वविद्यालयों की स्थापना या तो एंतिहासिक, सांस्क्वतिक या केन्द्र-राज्य समस्यात्रों द्वारा ग्रभिशासित की जानी , चाहिए। केन्द्रीय सरकार ने केन्द्रीय विश्व-विद्यालयों को राज्य विश्वविद्यालय में बदलने को उचित नहीं समझा है ग्रौर 🔺 8वीं योजना के दौरान किसी भी विग्व-विद्यालय को केन्द्रीय विश्वविद्यालय का स्तर प्रदान करने के लिए कोई भी प्रस्ताव विचाराधीन नहीं है।

Involvement of A. F, Headquarters stenographers in incidents of Security violations

2371. DR. NARREDDY THULASI REDDY: Will the PRIME MINISTER be pleased to state-

(a) what is the number of A. F, Head-Quarter Stenographers in various grades, found involved in the incidents of secu rity violations during the last three years;

(b) whether it is a fact that under the revised policy issued in February,, 1990 only the Gazetted Stenographers have been denied entry to other Blocks/ Buildings, while other gazetted officers are given this facility; and

(c) if so, what are the reasons for chang₆ in the policy in thi_s regard and ho_w the denial of open SLICs to Gazetted Stenographers would enhance the security $_0$ f defence related information?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA) (a) 10, durnig period 1987-88-89.

(b) No, Sir.

(c) Does not arise.

Funds for opening new colleges in Andhra Pradesh

2372. SHRI PRABHAKAR RAO KALVALA: Will the PRIME MINISTER be pleased to state:

(a) whether any funds have been allocated by Government for opening new colleges in Andhra Pradesh; and

(b) if so, the detail_s thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b) Colleges are set UD by private managements, voluntary organisations or State Governments and affiliated to the concerned university keeping in view the requirement of education for a particular region/area and other relevant factors. Central Government do not allocate funds for opening ne_w colleges in States.

Persons below poverty line in Andhra Pradesh

2373 SHRI PRABHAKAR RAO KALVALA. Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a number Bf persons in Andhra Pradesh are living below the poverty line;

(b) if so, the details thereof, district-wise;

(c) whether it is also a fact that their mumber has been increasing day-by-day; if so, the reasons therefor; and

(d) whether any programme has been chalked out by Government to bring them above the poverty line?

THE MINISTER OF STATE IN THE "MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MIN ISTRY OF PROGRAMME IMPLE MENTATION (SHRI BHAGEY GOBARDHAN). (a) Yes, Sir.

(b) District-wise details of number of persons living below poverty line in Andhra Pradesh are not available.

(c) No, Sir. As per NSS Consumer Expenditure Survey, the number has gone down from 217. 4 lakh in 1977-78 to 195. 05 lakh in 1987-88 as can be observed from the data given belovi:

(No. in lakhs)	poverty	line
217.4		
205. 1		
195.05		
	217. 4 205. 1	217. 4 205. 1

(d) A number of poverty alleviation ^programmes like integrated Rural Development Progamme, employment generation programmes, special programmes for the develoment of Scheduled Castes and Scheduled Tribes, etc. are being implemented for alleviation of poverty.

Schemes and Projects for Andhra Pradesh under Eghth Five YearPlan

2374. SHRI PRABHAKAR RAO KALVALA: Will the PRIME MINISTER, be pleased to state:

(a) whether any schemes or projects are being formulated in the Eighth Fice Y_r Plan for Andhra Pradesh;

(b) if so, the details thereof; and

(c) the financial implications if any 5 thereunder?

THE MINISTER OF STATE IN TOE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MIN ISTRY OF PROGRAMME IMPLE MENTATION (SHRI BHAGEY GOBARDHAN). (a) State Plan Schemes for different States are formulated by the State Governments concerned. The plan proposals of Government of Andhra Pra desh for their Eighth Five Year Plan are yet to be received.

(b) and (c) Do not arise.

Creation[^] of Posts in Universities

2375. DR. RATNAKAR PANDEY: Will the PRIME MINISTER be pleased to state the number of posts, together with their categories, which have been created in various Universities under the University Grants Commission after the new Government took over and what are the names of the Universities where such posts have been created and what arran gements have been made to fill up these posts?

THR MINISTER OF STATP IN THE MINISTER OF HUMAN RESOURCE DPVFT OPMFNT (SHRI CHIMANBHAI MEHTA). UGC provides deve-